COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 323 OF 2016

Dated: 19th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Company Ltd. Appellant(s)

Vs.

M/s Balaji Power (A Unit of Hira Ferro Alloys Ltd.) & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. Raunak Jain

Mr. Vishvander Tomar for R-1

Mr. Ravi Sharma for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk